

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c). A Cell is being set up in the Planning Commission to monitor the progress in the implementation of the 20-Point Programme. There is no proposal to set up a Committee to monitor the overall progress in the implementation of the Programme. The Ministry of Civil Supplies has, however, constituted a Standing Committee to review periodically the progress in respect of the points concerning that Ministry, suggest necessary measures for further improvement in this regard and ensure speedy implementation of the points. It has been decided that Secretaries/Commissioners of Civil Supplies from two States/Union Territories would be invited to attend, by rotation, the meetings of that Committee.

Centrally Sponsored Scheme in Karnataka to Organise rural Workers

3894. SHRI G. Y. KRISHNAN: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Central Government has sponsored a Central Scheme to include certain States to organise Rural Workers; and

(b) if so, the names of the districts which have been included in this Centrally Sponsored Scheme in the State of Karnataka?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Yes, Sir.

(b) To begin with the Scheme is being extended to the States of Andhra Pradesh, Bihar, Gujarat, Maharashtra, Madhya Pradesh, Orissa, Rajasthan and Uttar Pradesh. The Scheme has not yet been extended to the State of Karnataka.

Shortage of Cement in the Capital during 1981

3895. SHRI RAJESH KUMAR SINGH:
SHRI MANGAL RAM PREMI:
SHRI RAM VILAS PASWAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there was acute shortage of cement in the Capital during the year of 1981 and it was not easily available to the consumers for repair and small works and the consumers had to pay exorbitant prices;

(b) if so, what are the requirement and supply of cement in the capital during the current year 1982; and

(c) whether Government propose to increase the cement quota for the capital to meet the demand of cement in the capital?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) No, Sir. In 1981, supplies of cement to Delhi against allocations were of the order of 96 per cent. Cement was a wholly controlled item during the year 1981 and permit-holders obtained supplies of cement at the controlled price.

(b) Delhi Administration have indicated that the requirement of cement in Delhi is estimated at 2.32 lakh tonnes per quarter. An allocation of 1,18,400 tonnes was made in favour of Delhi Administration during Qr.I/82 (January-March, 1982). Supply of cement against this allocation was 50,534 tonnes upto 15-2-82.

(c) In the light of the recent decision of the Government to partially de-control the distribution and price of cement, the allocations of cement to the States and Union Territories for the quarter beginning April, 82 being worked out.

"Increase in Air Pollution in Delhi"

3896. SHRI RAJESH KUMAR SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether air pollution has increased in the Capital considerably during the last 5 years;

(b) whether some institutions of Delhi have investigated the pollution levels in the Capital and if so, their names; and

(c) whether any steps have since been taken by Government to minimise the pollution of air in the Capital and if so, the details thereof?